## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO. 2657 TO BE ANSWERED ON THE 21<sup>TH</sup> DECEMBER, 2021

## VACCINATION OF HEALTHCARE WORKERS FOR THIRD WAVE OF COVID-19

#### 2657. SMT. VANDANA CHAVAN:

### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) State/UT-wise number of healthcare workers who are COVID-19 positive, not yet vaccinated, vaccinated with first dose and vaccinated with both doses;
- (b) steps taken by Government to support mental well-being of healthcare workers responding to COVID-19, including support for trauma, stress and burnout;
- (c) whether Government has encouraged recruitment and/or training fresh workforce to help combat possible third wave;
- (d) if so, details thereof, and if not, reasons therefor;
- (e) whether Government has encouraged enlisting doctors who did not make NEET postgraduate cut, and doctors with foreign medical degrees awaiting certification; and
- (f) if so, the details thereof, and if not, the reasons therefor?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a) State/UT are expected to maintain the details of Covid Positive Health Care Workers (HCWs). As on 17<sup>th</sup> December 2021, a total of 1,05,04,137 HCWs are registered on CoWIN portal, out of which 1,03,85,958 have received 1<sup>st</sup> dose and 96,29,532 have received both the doses of Covid-19 vaccine. State/UT wise details is at Annexure-1.
- (b) to (d) Ministry of Health & Family Welfare has taken a number of steps to improve mental wellbeing of healthcare workers managing COVID-19. Some of the actions taken in this regard include:
- Accorded first priority for HCWs vaccination.
- Guidelines on Infection Prevention and Control practices shared with State Governments to minimize the risk of infection to healthcare workers.
- Advisory to States/UTs regarding management of HCWs working in COVID and Non-COVID areas of the hospital.

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- Advisory to State/UT Governments to consider quarantine period of healthcare workers as 'on duty' and provision of accommodation facilities for quarantine of HCWs.
- States/UTs have been directed to ensure that salaries of doctors and healthcare workers during COVID-19 related duties shall be released on time.
- The Epidemic Diseases (Amendment) Ordinance, 2020 was promulgated on 22nd April 2020 and notified on 29th September 2020 which provides for safety and security of Health care Service Personnel (HSPs) from acts of violence.
- Life insurance benefits (Rs. 50 lakhs to 22.12 lakh for healthcare providers) are provided under Pradhan Mantri Garib Kalyan Package (PMGKP)

An 'Advisory for Human Resource Management of COVID-19' has been prepared providing guidance to States/UTs on the human resources that can be mobilized for COVID-19 management along with possible role assignments and their training requirements. Training Modules have also been made available on iGOT online platform by DOPT (https://igot.gov.in/igot) where pre-curated content can be accessed on all devices - smart phones, tablets, laptops, PCs - by multiple learners simultaneously at the time and place of their choice.

With a view to increase the availability of trained human resources to tackle the Covid-19 pandemic situation, Ministry of Health & FW issued an advisory for Augmenting Human resources for COVID – 19. As per the advisory, the States have been advised to explore avenues for utilization of services of Medical Interns, Final Year MBBS students, Final Year PG Students (broad as well as super-specialities), senior residents/registrars, B.Sc./GNM Qualified Nurses, Final Year GNM or B.Sc. (Nursing) students and Allied Health Care professionals in Covid Management duties under appropriate supervision as per the capacity of aforementioned Human Resources.

(e) & (f) As per the National Medical Commission (NMC) Act, 2019, no person other than a person who is enrolled in the State or National register shall be allowed to practice medicine as a qualified medical practitioner. The Union Government has advised States/UTs that medical and nursing interns may also be engaged for Covid-19 management, if necessary. These interns, if engaged, are to work under the supervision of qualified medical practitioners.

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 $\frac{\text{Annexure-1}}{\text{Details of State/UT wise Health Care Workers Registered and Vaccinated}}{\text{(As on 17}^{\text{th}}\text{ December 2021)}}$ 

S. No.	State/UT	Registered HCWs	No. 1st dose	No. 2nd dose	No. of HCWs not yet vaccinated
1	A & N Islands	5,505	5,410	5,338	95
2	Andhra Pradesh	4,89,699	4,87,271	4,81,624	2,428
3	Arunachal Pradesh	23,760	23,917	22,200	0
4	Assam	2,18,480	2,17,212	1,96,279	1,268
5	Bihar	5,29,851	5,25,363	5,05,215	4,488
6	Chandigarh	26,525	27,275	25,242	0
7	Chhattisgarh	3,15,505	3,11,372	2,84,097	4,133
8	Dadra & Nagar Haveli	5,008	5,050	5,040	0
9	Daman & Diu	2,208	2,430	2,452	0
10	Delhi	2,66,193	2,61,229	2,36,279	4,964
11	Goa	25,507	25,483	22,181	24
12	Gujarat	6,30,949	6,24,040	6,07,400	6,909
13	Haryana	2,56,049	2,52,933	2,47,436	3,116
14	Himachal Pradesh	94,399	94,155	93,213	244
15	Jammu & Kashmir	1,06,275	1,05,660	1,05,630	615
16	Jharkhand	2,10,581	2,08,183	1,85,814	2,398
17	Karnataka	7,86,706	7,64,818	7,14,843	21,888
18	Kerala	5,50,383	5,55,647	5,03,917	0
19	Ladakh	5,627	5,582	5,247	45
20	Lakshadweep	1,297	1,198	1,179	99
21	Madhya Pradesh	4,98,907	4,95,000	4,91,697	3,907
22	Maharashtra	13,17,584	12,94,509	11,64,538	23,075
23	Manipur	41,172	41,299	36,334	0
24	Meghalaya	32,328	32,097	29,083	231
25	Mizoram	18,470	18,281	16,285	189
26	Nagaland	16,582	16,571	15,451	11
27	Odisha	3,56,621	3,52,401	3,22,623	4,220
28	Puducherry	38,840	36,364	29,591	2,476
29	Punjab	2,23,069	2,17,417	1,80,609	5,652
30	Rajasthan	5,62,676	5,57,304	5,08,999	5,372
31	Sikkim	11,905	11,844	11,366	61
32	Tamil Nadu	6,05,456	5,85,520	5,15,849	19,936
33	Telangana	3,17,315	3,07,917	2,76,706	9,398
34	Tripura	54,107	53,921	46,676	186
35	Uttar Pradesh	9,83,766	9,78,659	9,15,358	5,107
36	Uttarakhand	1,21,360	1,20,301	1,14,038	1,059
37	West Bengal	6,59,141	6,58,024	6,02,787	1,117
38	HCWs of AFMS	94,331	1,04,301	1,00,916	0